## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: TCP/208/2016

NAME OF THE PETITIONER(S)

: P. Shanmugam & 6 others

NAME OF THE RESPONDENT(S)

: M/s Shanti Electricals Agency Private Limited & 4 others

**UNDER SECTION** 

PETITION NUMBER

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

f. Alshaye

A.SARATI1 Y

RAMUL SALAJI

2) HARISHANKAR MANT.

Petitions.

Respondents

SANDEEP KOMAR

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## **ORDER**

Shri Sandeep Kumar, representing counsel for petitioner present. Ms R Akshaya Ramadurai, counsel for respondents present. Both the counsels reported that talks between the parties for settlement are still going on. As seen in the previous orders time was extended for reporting the outcome of the settlement talks. Even today both the counsel sought further time for reporting the same. At request this bench is inclined to grant time. Accordingly time granted. Put up on 20/3/2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)